

ITEM NO.1501  
(FOR JUDGMENT)

COURT NO.14

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos.4499-4500/2025

JOMON K.K.

Appellant

VERSUS

SHAJIMON P. & ORS. ETC.

Respondents

[HEARD BY : HON. DIPANKAR DATTA AND HON. MANMOHAN, JJ.]

Date : 02-04-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. P. N Ravindran, Sr. Adv.  
Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Mr. Jai Govind M J, Adv.

For Respondent(s) : Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K. Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Santhosh K., Adv.  
  
Mr. Vipin Nair, AOR  
Mr. Mohd Aman Alam, Adv.  
Mr. Aditya Narendranath, Adv.

1. Hon'ble Mr. Justice Dipankar Datta pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Manmohan.
2. The civil appeals are dismissed in terms of the signed reportable judgment.
3. Pending application(s), if any, shall stand disposed of.

(RASHMI DHYANI PANT)  
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)

(signed reportable judgment is placed on the file)